

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 389 of 2020

Uttam Rana Petitioner

Versus

The State of Jharkhand & another ... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mrs. Rashmi Kumar, Advocate

For the State : Mr. Rakesh Kumar, A.P.P.

Order No. 03

Dated 25th June 2020

Let this matter be listed along with the records of A.B.A. No. 8070 of 2019 in the next week.

The interim order of anticipatory bail granted on 29.01.2020 is extended till the next date of listing.

(RONGON MUKHOPADHYAY,J.)

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